



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

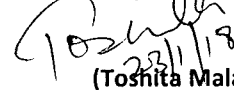
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 24.01.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision No. 38/2018 Eshuraj Singh Khanuja Vs. Soniya Chadda	Sunil Vijay	
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Transfer Application No. 160/2017 Smt. Rukmani Devi Vs. Kallu Ram	Umesh Vyas	Anil Upman
3	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Misc. Appeal No. 6654/2016 Smt. Mohandel Vs. Rameshchand	Deen Dayal Khandelwal	Mahaveer Singh
4	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2819/2017 Roshan Lal Gurjar Vs. Choti Devi Gurjar	P.S. Sharma	Umesh Vyas
5	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 4770/2017 Anil Kumar Bairwa Vs. Smt. Manjesh Devi	Imran Khan	Rekha Arora
6	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2926/2017 & 2917 Gaurav Chauhan Vs. Smt. Seema	Dinesh Yadav	Umesh Vyas
7	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision No. 1062/2015 Mandeep Kumawat Vs. Sangeeta Kumawat	Mahendra Sharma	J.K. Gupta
8	Sh. Ajeet Bhandari, Advocate	S.B. Cr. Revision No. 9/2016 Tejram Vs. Smt. Rakhi Meena	Kuldeep Bhatia	Dinesh Singh/ Surya Prakash
9	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Revision No. 1683/2017 Ganesh Narayan@ Bablu Gurjar Vs. Neetu@Nikita Gurjar	Anshuman Saxena	Shyam Sundar Sharma
10	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil Regular First Appeal No. 180/2017 & 426/2016 Iqbal Singh Vs. Sharda Devi	Saransh Saini	Amit Jindal/ Ashindra Gautam
11	Smt. Madhuri Singh Advocate	S.B. Cr. Revision Petition No. 870/2014 Anil Gautam Vs. Smt. Lata@Neta Gautam	Anil Upman	Dharmendra Kumar
12	Sh. P.K. Kasliwal Advocate	D.B. Civil Misc. Appeal No. 3456/2017 Ramavtar Vs. Rinki Bai	Sanjay Singhal	Mukesh Sharma
13	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision Petition No. 558/2014 Ashok Kumar Bansiwal Vs. Smt. Sangeeta Kumari	Deepak Meena	
14	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Writ Petition No. 14695/2017 Shimbhu Dayal Sharma Vs. Smt. Kishvar Sultana Mewada And Others	Mr. Abhi Goyal	Mr. Rajneesh Gupta
15	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Misc. Petition No. 6279/2017 Satyanarayan Meena Vs. Stae	Sudarshan Laddha	N.S. Dhakar, PP
16	Sh. Suneet Awasthi, Advocate	S.B. Cr. Revision No. 1942/2016 Nazruddin Vs. Zaibunnisha	Mohd. Iqbal Khan	Moinuddin
17	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Revision No. 950/2017, 952/2017 & 953/2017 Shyam Lal Vs. Smt. Geeta Devi Swami	Raj Kumar Yadav	M.C. Jain
18	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision No. 946/2016 Shiv Charan Vs. Smt. Parbati Bai	Mukesh Sharma	Shailash Kumar Panwar
19	Sh. Swaraj Sharma, Advocate	S.B. Cr. Revision No. 2167/2016 Mohd Naved Vs. Smt. Shaista	Atul Kumar Jain	Fahad Hasan

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Toshita Malani)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

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### Cause List Date 25.01.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. J.P. Goyal Sr. Advocate	S.B. Cr. Revision No. 1136/2014 & 1137/2014 Titixa Vs. Subodh Asopa	Ashok Mishra	Pawan Sharma
2	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Misc. Petition No. 1424/2012 Mahesh Verma Vs. State	Ravi Kasliwal	Sunil
3	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Transfer Application No. 119/2017 Smt. Subodh Kanwar Vs. Amit Kumar @ Amit Singh	Ashwin Garg	Vikram Singh
4	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 998/2017 Smt. Santra Vs. Murari Lal	C.P. Sharma	Jitendra Kumar Pandey
5	Sh. Basant Singh Chabba, Advocate	S.B. Civil Transfer Application No. 164/2017 Abhijeet Singh Khinchi Vs. Smt. Priyanka Rathore	C.C. Ratnu	RajKamal Gaur
6	Sh. P.K. Kasliwal Advocate	S.B. Civil First Appeal No. 184/1997 Laddu Lal Vs. Laddu Lal Jain	N.K. Maloo	J.P. Goyal
7	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No. 1052/2017 & 1871/2017 Pawan Gochar Vs. Smt. Hemlata	Nitin Kumar Sharma	D.K. Dixit
8	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision Petition No. 1794/2016 Savita Tyagi Vs. Santosh Kumar@Siddharth Kumar Dube	Dr. Bharati Sharma Advocate	Ajay Singh Tanwar
9	Smt. Nirmala Sharma Advocate	S.B. Cr. Revision No. 2015/2016 Smt. Sharda Devi Vs. Narottam Lal	Yogesh Singhal	Raj Kumar Goyal
10	Sh. Sudesh Bansal, Advocate	S.B. Cr. Revision No. 178/2016 Gopal Lal Kumawat Vs. Smt. Renu Prajapat	M.K. Kaushik	
11	Sh. Ankur Rastogi Advocate	S.B. Cr. Revision No. 831/2017 Vikram Bakliwal Vs. State	K.A. Khan	Keshav Agarwal
12	Sh. Ankur Rastogi Advocate	S.B. Cr. Revision No. 2098/2016 Kailash Chand Biragi Vs. Smt. Hemlata	R.B. Choudhary	
13	Sh. Ashok Sharma Advocate	S.B. Cr. Revision No. 776/2016 Naveen Kumar Vs. Smt. Jyoti	Rajendra Soni	Mohit Gupta
14	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Revision No. 110/2017 Anil Bagri Vs. State	Arvind Chawla	Ashwin Garg
15	Sh. Rajkumar Yadav, Advocae	S.B. Civil First Appeal No. 567/2016 M/s G S Polymers Thr Swami Vs. M/s Organic Manure & Minerals Co And Ors	Daulat Sharma	
16	Ms. Archana Mantri, Advocate	S.B. Civil Transfer Application No. 102/2017 Smt. Beena Agrawal Vs. Devendra Agrawal	Subhash Sharma	Anoop Agrawal
17	Sh. Ashok Sharma, Advocate	S.B. Civil Misc. Transfer Application No. 30/2017 Devshree Pareek Vs. Devesh Pareek	Sudhir Jain	Arun Kumar Sharma

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